



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



2649

No... 7102

Through e-mail

Dated 20/11/2023

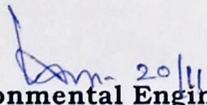
To

The Register,
Hon'ble National Green Tribunal,
New Delhi.

Subject: Action taken report in compliance of order dated 26.09.2023 in O.A. No. 606 of 2022 titled as Public Action Committee & Ors v/s State of Punjab & others.

Please find enclosed action taken report by Punjab Pollution Control Board in compliance of order dated 26.09.2023 in O.A. No. 606 of 2022 titled as Public Action Committee & Ors v/s State of Punjab & others for consideration of Hon'ble National Green Tribunal please.

DA:As above


Environmental Engineer

ਖੇਤਰੀ ਦਫ਼ਤਰ, ਫ਼ਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਨੇੜੇ ਦਾਣਾ ਮੰਡੀ, ਫ਼ਰੀਦਕੋਟ

Regional Office, Ferozepur Road, Near Grain Market, Faridkot
Email: ppcbfdk@yahoo.com

Sub: **Action taken report in compliance of order dated 26.09.2023 in O.A. No. 606 of 2022 titled as "Public Action Committee & Ors v/s State of Punjab & others."**

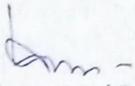
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Place: Faridkot

Date: 20-11-2023


Environmental Engineer,
Punjab Pollution Control Board
Regional Office, Faridkot
On behalf of the State of Punjab

**Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi**

Original Application No. 606 of 2022

Public Action Committee and Others

--Applicant

Versus

State of Punjab and Others

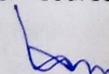
--Respondents

Action taken report on behalf of Punjab Pollution Control Board through Er. Daljit Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.

Respectfully showeth:

- 1) That briefly stated that the applicants have filed the subject cited application before the Hon'ble Tribunal seeking inter alia the reliefs of sealing the industry, namely- M/s Malbros International Pvt. Ltd. (Distillery), situated at Zira (Punjab) for their illegal acts of contaminating soil as well as Ground Water Table and quality in radius of around 4 Km by dumping the effluent after excavating the top earth surface of its adjoining plot as well as by discharging the same into Earth by method of deep reverse boring. Prayer has also been made for imposition of environmental compensation of Rs. 100/- crore on the Project Proponent.
- 2) That after hearing and consideration of the matter, the Hon'ble National Green Tribunal was pleased to pass an order dated 26.9.2023, the relevant extract of which as contained in paragraph 17 and 18 of the order is reproduced herein below for kind perusal and reference:

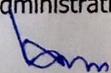
"Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of



contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

In view of the serious allegation regarding contamination of ground water by respondent no. 7-Distillery unit, we consider it appropriate to direct the official respondents to ensure that other distillery units in the State of Punjab are periodically monitored to guard against contamination of ground water. Accordingly, PPCB is directed to inspect other distilleries in the State of Punjab and submit reports regarding quality of water in the surrounding areas before and after establishment of distilleries. The reports be filed on or before 20.11.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF and be also uploaded by PPCB on its website."

- 3) That in the background of the directions issued by the Central Pollution Control Board u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, the action taken by the Punjab Pollution Control Board is mentioned herein below:
 - a) Issued Letter of Award (LoA) vide letter no. 18143 dated 4.8.2023 to National Environmental Engineering Research Institute (NEERI), Nagpur for detailed Environmental Site Assessment as per the Central Pollution Control Board guidelines for assessment and remediation of contaminated groundwater and soil in respect of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur at a cost of Rs. 70,80,000. A copy of letter no. 18143 dated 04.08.2023 is enclosed herewith as **Annexure-A**.
 - b) That 1st installment (50 % of the project cost) amounting Rs. 31,80,000/- has been transferred by the Board to CSIR-NEERI on 29.08.2023 for carrying out detailed Environmental Site Assessment as per the Central Pollution Control Board guidelines for assessment and remediation of contaminated groundwater and soil in respect of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur. A copy of letter no. 20006 dated 29.08.2023 is enclosed herewith as **Annexure-B**.
- 4) That the team of CSIR-NEERI Nagpur comprising of Dr. Paras R Pujari and Dr. Raghuvanshi Ram visited the site on 14.09.2023 & 15.09.2023 along with officials of Punjab Pollution Control Board, District Administration Ferozepur

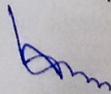


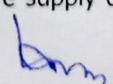
(Naib Tehsildar Zira) and Police Department Zira for preliminary investigation. A report in this regard was submitted by CSIR-NEERI Nagpur through email dated 25.09.2023, copy of which is enclosed herewith as **Annexure-C**.

- 5) That in compliance to the order dated 26.9.2023 passed by the Hon'ble Tribunal to find out other sources / causes of contamination of the groundwater, the Punjab Pollution Control Board has given additional scope of work to National Environmental Engineering Research Institute (NEERI), Nagpur vide letter no. 27174 dated 30.10.2023 as under:

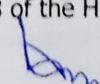
"To find out other sources / causes of contamination of groundwater that have led to contamination within the area of the industry."

A copy of letter no. 27174 dated 30.10.2023 is enclosed herewith as **Annexure-D**.

- 6) That after the issue of letter of award (LOA) and additional scope of work as explained above, the action taken by NEERI and resistance shown by the protesters at site is summarized below:
- a) That a team of CSIR-NEERI, Nagpur came to visit the industrial site at Zira, Ferozepur on 31.10.2023 to carry out the detailed environmental site assessment of M/s Malbros International Pvt. Ltd. as per the award of work allotted by Punjab Pollution Control Board. The team was accompanied by the officials of District Administration (Naib Tehsildar, Zira), Police Department Zira and Punjab Pollution Control Board during their site visit.
- b) However, the team was confronted by Sanja Morcha, Zira along with local villagers near the main gate of industry and demanded the copies of the previous study reports (04 nos.) prepared by different committees constituted by the Government. The copies of the reports were provided to the Sanja Morcha Zira and the villagers by the officials of the Punjab Pollution Control Board at site, however the villagers informed that first the previous reports will be studied by them and only then the team will be allowed to carry out any sampling at site. The protestors were clarified regarding the purpose of the visit of the team is to identify the source of contamination of ground water and remediation of contaminated ground water & soil, but in vain. The Sanja Morcha Zira did not allow the team to carry out the study and demanded one day more to give their final decision for water and soil sampling. Hence, the teams returned to their transit camp/office.
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- c) The entire team again visited the site on 01.11.2023, however the villagers again refused to allow the CSIR-NEERI team to proceed with the planned study. The Board then decided to bring these facts to the notice of the Public Action Committee (PAC) who has filed the application in the Hon'ble Tribunal, through e-mail dated 02.11.2023 @ aroraengineers@gmail.com and mattewarasutlejpac@gmail.com, with a request to take up the matter with Sanja Morcha, so that study relating to Environmental Site Assessment and remediation of contaminated groundwater & soil can be carried out by CSIR-NEERI, Nagpur. Copy of e-mail sent by Punjab Pollution Control Board is enclosed herewith as **Annexure-E**. A reply was received on 03.11.2023 through email (mattewarasutlejpac@gmail.com), wherein it was mentioned that they have forwarded the request/concern of the Board to the Sanja Morcha Zira and requested them to take decision at the earliest possible and any update in the matter will be informed as soon as we hear from them. The copy of email received from Public Action Committee is enclosed as **Annexure-F**. However, till date, no further correspondence in this matter was received from Public Action Committee thereafter.
- d) That due to resistance shown by Sanja Morcha, the team of CSIR-NEERI left the area on 04.11.2023 without carrying out any study work in and around the distillery namely M/s Malbros International Pvt. Ltd., Village Mansoorwala, Tehsil Zira, District Ferozpur, Punjab due to stiff resistance from the Sanja Morcha & villagers. A detailed visit report of the site is enclosed herewith as **Annexure-G**.
- e) A report of the above incident was also received through email from CSIR-NEERI, copy is enclosed as **Annexure-H**.
- 7) That in compliance to order dated 26.9.2023 of this Hon'ble Tribunal with regard to ensuring the supply of safe and clean drinking water to the residents of the locality, the Punjab Pollution Control Board has issued directions u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 to the following authorities for immediate compliance in the matter, as under:
- a) The Executive Officer, Municipal Council, Zira, District Ferozpur was requested vide letter no. 27168 dated 30.10.2023 to ensure supply of safe and clean drinking water to the residents of the locality in compliance to order dated 26.9.2023 of the Hon'ble National Green Tribunal. A copy of letter no. 27168 dated 30.10.2023 is enclosed herewith as **Annexure-I**.
- b) To the Chairperson, Punjab Water Regulation and Development Authority vide letter no. 27170 dated 30.10.2023 to ensure supply of safe and clean
- 

drinking water to the residents of the locality. A copy of letter no. 27170 dated 30.10.2023 is enclosed herewith as **Annexure-J**.

- c) To the Principal Secretary to Government of Punjab, Department of Water Supply and Sanitation vide letter no. 27172 dated 30.10.2023 to ensure supply of safe and clean drinking water to the residents of the locality. A copy of letter no. 27172 dated 30.10.2023 is enclosed herewith as **Annexure-K**.
- 8) That in refence to the communication of Punjab Pollution Control Board, the Punjab Water Supply and Sanitation Department has brought the factual position on record to which the Punjab Pollution Control Board has replied to expedite the work of repair of R.O. systems. The facts of the case in this regard are summarized below:
- a) A letter dated 31.10.2023 was received in the office of the Board through e-mail from Chief Engineer (Central), Punjab Water Supply and Sanitation Department, Patiala, wherein it has been informed that the department is engaged in providing the water supply to 09 no. villages as mentioned in the report of CPCB namely Mahian Walal Kalan, Wara Mansur Wal, Sodhi Wala, Mansur Wala, Pandori Khatrian, Lehra Rohi, Ratol Rohi, Bandala Purana and Suner. Out of these 9 villages, RO system has been installed in 06 numbers of villages namely Mahian Walal Kalan, Wara Mansur Wal, Sodhi Wala, Mansur Wala, Pandori Khatrian, Lehra Rohi and no R.O. system has been installed in the remaining 03 number village. However out of 06 number villages, the R.O. system is operational in only one village namely village Mahian Wala Kalan and in the remaining 05 number villages the R.O. System is non-functional. The estimate regarding repair/maintenance is under consideration of the Department of Water Supply and Sanitation and the same has been forwarded for approval. A copy of letter 674-76 dated 31.10.2023 is enclosed herewith as **Annexure-L**.
- b) That the Punjab Pollution Control Board requested vide letter dated 15.11.2023 to the Principal Secretary to Government of Punjab, Department of Water Supply and Sanitation to expedite the work regarding maintenance /repair of the existing non-functional R.O. systems in 05 number villages namely Wara Mansoorwal, Sodhi Wala, Mansur Wala, Pandori Khatrian and Lehra Rohi) and to install new R.O. systems in the remaining 03 number villages namely Ratol Rohi, Bandala Purana and Suner, so as to ensure supply of safe and clean drinking water to the residents of the 09 number villages in compliance to the orders dated 26.09.2023 of the Hon'ble National Green
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Tribunal. A copy of letter no. 3523 dated 15.11.2023 is enclosed herewith as **Annexure-M.**

- 9) That in order to make compliance of the order dated 26.9.2023 of this Hon'ble Tribunal with regard to ensure supply of safe and clean drinking water to the residents of the 08 number villages & adjoining locality, the Punjab Pollution Control Board has obtained an estimate of Rs. 19966.40/day as expenses from Block Development & Panchayat Officer, Zira for supplying one tanker of drinking water twice a day to 8 number of villages as mentioned in the report of the Central Pollution Control Board namely LehraRohi, Bandala Purana, Sunehar, Masoorwal, Pandori Khatrain, RatolRohi, Sodhwala and Mahiana Wala Kalan from the office of the Block Development and Panchayat Officer, Zira, District Ferozepur. The Punjab Pollution Control Board has given in principle approval to the office Block Development and Panchayat Officer, Zira, District Ferozepur vide letter no. 6943 dated 3.11.2023 to supply safe drinking water to the villages aforementioned at the earliest and the entire expenses shall be borne by the Punjab Pollution Control Board. A copy of letter no. 6943 dated 3.11.2023 is enclosed herewith as **Annexure-N.**
- 10) That apart from the above action, the Chief Agriculture Officer, Department of Agriculture & Farmer Welfare, Ferozepur has been requested by the Punjab Pollution Control Board to regulate the usage of chemical fertilizers in the agriculture fields of the area in and around M/s Malbros International Pvt. Ltd., to rule out the possibility of any contamination of the soil and groundwater due to excessive usage of chemical fertilizers in the area, so that the order dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi is complied in true letter & spirit. A copy of letter no. 3529 dated 15.11.2023 is enclosed herewith as **Annexure-O.**
- 11) That further it is submitted that in compliance to order dated 26.9.2023 of this Hon'ble Tribunal with regard to the details regarding base level data of groundwater quality before and after operation of respondent no.7 distillery unit and remedial action taken and further direction to inspect other distilleries in the State of Punjab and to submit reports regarding quality of water in the surrounding areas before and after establishment of other distilleries in the State of Punjab, the Punjab Pollution Control Board has issued directions to the Senior Environmental Engineers of the Board to inspect the distilleries in their respective areas and to submit report in accordance with the mandate of the order dated 26.9.2023 of this Hon'ble Tribunal and to arrange the base level data with regard to quality of water from Department of Water Supply and Sanitation and from the Environment Impact Assessment Reports (EIA) reports,

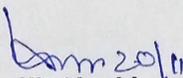
submitted by the distilleries/industries while obtaining Environment Clearance under EIA notification dated 14.09.2006 before the establishment of the distilleries. The data is under preparation of the Board and shall be furnished to the Hon'ble Tribunal.

- 12) That the action taken report of the Punjab Pollution Control Board is hereby submitted in compliance to Order dated 26.9.2023 for kind consideration and it is prayed that necessary orders may be issued to the Public Action Committee who has filed the application with a direction to ensure that National Environmental Engineering Research Institute (NEERI), Nagpur can conduct detailed Environmental Site Assessment for remediation of contamination of groundwater and soil in respect of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur and to take appropriate remedial action in the matter please.

Submitted by

Date: 20-11-2023

Place: Faridkot


(Daljit Singh)
Environmental Engineer,
Punjab Pollution Control Board,
Regional Office, Faridkot

on behalf of Punjab Pollution Control Board



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 18145
To

Dated. 04-8-23

Dr. Atul Narayan Valdyia (Director),
National Environmental Engineering Research Institute,
Nehru Marg, Nagpur - 440020
Maharashtra.

Subject: Letter of award (LoA) for detailed Environmental Site Assessment as per the CPCB guidelines for assessment and remediation of contaminated ground water & soil- M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur.

Reference: NEERI's proposal received vide letter no. WT&M/80/2023 dated 27.06.2023

On the subject cited matter and above referred letter, it is intimated that the Punjab Pollution Control Board is pleased to award a work order to M/s CSIR-National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440020, India for "Detailed Environmental Site Assessment as per the CPCB guidelines for assessment & remediation of contaminated ground water & soil of the site located in 5 km radius of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur, Punjab.

The General Term and Conditions of the Work:

1. **Scope of Work:** - M/s CSIR-National Environmental Engineering Research Institute (NEERI) shall carry out the activity as per the following conditions:-
 - a) Reconnaissance visit to the Plant and its buffer zone (5 km radius) and meetings with the management of Malbros International and PPCB.
 - b) Collection and review of all the reports pertaining to the Plant operations, characteristics of waste water and waste management practice.
 - c) Detailed LULC of the study area.
 - d) Inventorisation of well network (existing wells within the plant premises) and wells with in 5 km of the study area. The well network will include shallow wells (open wells) and deep wells (bore wells).
 - e) Deciphering the groundwater flow direction.
 - f) Sampling and analysis of the effluent generated from the Plant.

Page 1 of 4

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001
Vatavaran Bhawan, Nabha Road, Patiala -147001
Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)
Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |



- g) Sampling and analysis of groundwater samples from the well network for different parameters (major cations, anions, heavy metal, Organics, BOD, COD and colour) in pre-monsoon and post-monsoon seasons.
- h) Geophysical investigations (GPR, ERT) in the plant premises for near sub surface characterization (spread of plumes/ buried drums) and aquifer geometry.
- i) Sampling of soil samples (at different depth from pit up to 2-3 m depth) and analysis for different parameters for relevant contaminants of concern (cations, anions, heavy metals, organics etc.) in pre-monsoon and post-monsoon seasons.
- j) Assessment of extent, quantum and volume of soil and groundwater contamination.
- k) Delineation of remedial action plan.

2. **AWARD PRICE:-**

The total award price for the entire scope of work as detailed in 1.0 above shall be for Rs. 70,80,000/- including taxes as per the following breakup:-

Sr. No.	Description	Total Cost (Rs.)
1.	Total cost of financial proposal	60,00,000/-
2.	GST (18%)	10,80,000/-
3.	Total	70,80,000/-

In addition to above, PPCB shall pay all the taxes including the surcharges of central government and state government as applicable on the date of payment. All such taxes are subjected to change as per the directives of the Government of India/State Government.

3. **SCHEDULE FOR COMPLETION OF TASK**

The study will be in a period of 09 months (270 days) from the day of issuance of the LoA as per the following schedule:-

Phases of the Study	Activities to be completed	Time Line
Phase I	Interim report detailing the initial data	Within 60 days from issuance of LoA

Phase II	Final report having detailed environmental site assessment and delineation of remediation action plan.	Within 270 days from issuance of LoA
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4. SUPPORT OR INPUTS TO BE PROVIDED BY PPCB

- i. To provide all documents/records/reports of past pertaining to the matter.
- ii. To provide access to NEERI personnel and the sampling and analytical material carried by them to project site for field studies.
- iii. If additional bore wells are necessary in the premises, PPCB will facilitate the well construction by M/s Malbros International at their cost.
- iv. For coordinating with NEERI personnel during field studies, Er. Daljit Singh, Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot may be contacted telephonically (+91-98789-50585) or through e-mail (ppcbfdk@yahoo.com)

5. METHOD OF PAYMENT

a) The payment shall be made as per the following details:-

Sr. no.	Installments	Activities completed	Percentage of cost
1.	First	To be paid alongwith work order	Rs. 30,00,000+18% GST
2.	Second	After submission of mid-term report to PPCB.	Rs. 10,00,000+18% GST
3.	Third	After submission of draft final report to PPCB.	Rs. 10,00,000+18% GST
4.	Fourth	After submission of final report to PPCB.	Rs. 10,00,000+18% GST

b) The payment details are as follows:-

Name as Per Bank Records	Director CSIR-NEERI
Mode of Payment	NEFT/RTGS
Bank Name	State Bank of India
Branch	NEERI, Nagpur
Branch Code	04224
Account Number	30266513766
Account Type	Savings



MICR Code	40002031
IFSC Code	SBIN0004224
PAN Number	AAATC2716R

Endst. No. 18144-45

4/8/2019
 Member Secretary
 Dated 04-8-23

A copy of the above is forwarded to the following for information & necessary action please:-

1. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot for information & necessary action.
2. The Deputy Controller (F & A), Punjab Pollution Control Board, Patiala for information. He is also requested to make a payment of Rs. 30,00,000/- +18% GST to the Director CSIR-NEERI, Nagpur as per the account details mentioned at 5 (b) above.

4/8/2019
 Member Secretary



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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD



Assurance-B
Life 2663
Lifestyle for Environment

PPCB/HO/No. 20006

Dated: 29/8/23

To

Dr. Atul Naryan Vaidya (Director),
National Environmental Engineering Research Institute,
Nehru Marg, Nagpur-440020
Maharashtra.

Subject: - Letter of award (LoA) for detailed Environmental Site Assessment i.e., for assessment and remediation of contaminated ground water & soil and control the further spread of the contamination – M/s Malbros International Private Limited, Vill. Mansoorwal Kalan, Tehsil Zira, District Ferozepur, Punjab .

Ref: - This Office letter No. 18143 dated 04.08.2023.

It is intimated that an amount of Rs. 31,80,000/- (Rs. Thirty-one lakh & eighty thousand only) has been transferred to Director, CSIR-NEERI, SBI Neeri Nagpur saving bank account no. 30266513766 with IFSC code no. SBIN0004224 on 29.08.2023 through RTGS/NEFT vide UTR no. PSIBR23241514207. The detail of payment is as under: -

S. No	Particulars	Total Amount (Rs.)	TDS @ 10%	TDS on GST @ 2%	GST @ 18%	Net Payment (Rs.)
1	1 st installment Detailed Environmental Site Assessment i.e., for assessment and remediation of contaminated ground water & soil and control the further spread of the contamination – M/s Malbros International Private Limited, Vill. Mansoorwal Kalan, Tehsil zira, District Ferozepur, Punjab . Total Project Cost 60.0 lakh + GST 1 st installment 50% of the Project Cost	30,00,000/-	3,00,000/-	60,000/-	5,40,000/-	31,80,000/-
	Total	30,00,000/-	3,00,000/-	60,000/-	5,40,000/-	31,80,000/-

It is for your kind information and necessary action please.

Deputy Controller (F&A)

Endst No. _____

Dated: 29/8

A copy of the above is forwarded to the following for information and necessary action please

- 1 Senior Environmental Engineer, Punjab Pollution Control Board, Zonal office Bathinda.
- 2 Environmental Engineer, Punjab Pollution Control Board, Regional Office, Bathinda.
- 3 PA to Member Secretary, Punjab Pollution Control Board, Patiala.

SD -
Deputy Controller (F&A)

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ

Vatavaran Bhawan, Nabha Road, Patiala - 147001

E-mail : chairman.ptl.ppcb@punjab.gov.in, mpppcb@gmail.com

Phone No. 0175-2215793, 0175-2215802

2664

13

Annexure - C

M Gmail

See Bathinda <seezobti@gmail.com>

Fw: Brief note on the NEERI visit

Mon, 25 Sep at 12:11 PM

PPCB RO Faridkot <ppcbfdk@yahoo.com>
Reply to: PPCB RO Faridkot <ppcbfdk@yahoo.com>
To: SEE Bathinda <seezobti@gmail.com>

Respected Sir,

Please find attachment.

Regards
Punjab Pollution Control Board
Regional Office, Faridkot

----- Forwarded Message -----

From: Paras Pujari <pr_pujari@neeri.res.in>
To: ppcbfdk <ppcbfdk@yahoo.com>
Cc: Dr. Raghuvanshi Ram <r_raghuvanshi@neeri.res.in>; Pawan Labhasetwar <pk_labhasetwar@neeri.res.in>
Sent: Monday, September 25, 2023 at 12:05:02 PM GMT+5:30
Subject: Brief note on the NEERI visit

Dear Mr. Daljeet Singh

Pl. find attached the brief Note on the visit of CSIR-NEERI team during September 14-15, 2023.

Best regards,

Paras Pujari

Dr. Paras R Pujari
Senior Principal Scientist
Critical Zone Research
Water Technology and Management Division
CSIR-NEERI, Nehru Marg, Nagpur-20, India

Mobile No: +91-7774014201
Skype ID: paras.pujari

Brief Note on the Visit to Marlbro's.pdf

Brief Note on the Visit of the CSIR-NEERI team to the site at Mansoor Kalan village in Ferozpur, Punjab in connection with the study Detailed Environmental Site Assessment and Action Plan for Remediation for M/S Malbros International Private Limited at Village Mansoorwala, Tehsil Zira, District Ferozpur, Punjab

CSIR-NEERI Nagpur, team (Dr. Paras R Pujari and Dr. Raghuvanshi Ram) visited the Head Office of Punjab Pollution Control Board (PPCB), Vatavaran Bhawan, Nabha Road, Patiala, Punjab on 14.09.2023. The SE, Mr.R.K.Nayar of PPCB briefed the NEERI team about the background of the case. After detailed discussions, the joint team of CSIR-NEERI and PPCB (SE Mr.R.K.Nayar, EE Mr. Daljit Singh and AEE Mr.Anish Sharma) visited the site of M/S Malbros International Private Limited during September 14-15, 2023. Mr.Vinod Kumar, Naib Tehsildar, Zira, District Ferozpur and Mr.Gurpreet Singh, SHO, Punjab Police, Zira, District Ferozpur also accompanied the CSIR-NEERI and PPCB officials. Representative from M/S Malbros International also joined the team.

The following are the details of the site visit of Malbros International Pvt. Ltd.;

Day 1 (14.9.2023): The PPCB provided police protection to the joint team which was escorted by the team of Punjab Police to the site and nearby villages

There were several villagers outside the plant premises and they also entered the premises. NEERI team was shown the Piezo metres in the premises. Besides, the team was also shown the Groundwater extraction wells in the premises. The team was also shown some wells which in the opinion of the villagers were not permitted by the regulatory authorities. The team was also shown few places in the premises which were alleged to be site for disposal of waste.

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Plate 1: NEERI team at the site with PPCB officials

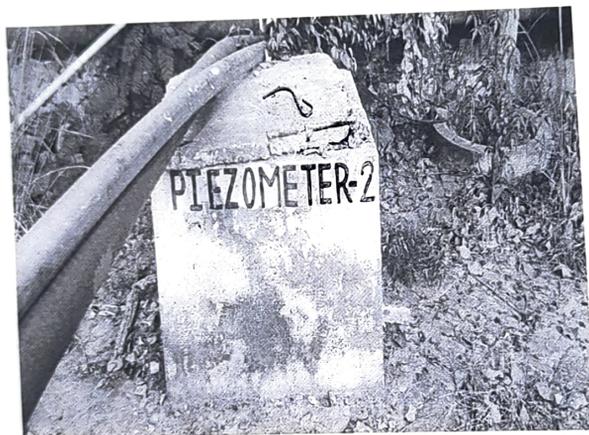


Plate 2: Borewell for abstraction of groundwater in the Plant and Piezometre

Day 2 (15.9.2023):

The team visited the plant after getting the police protection. Many villagers and some officials from Malbros International also joined. The team visited the MEE. This was followed by the visit to some wells outside the Plant which were alleged to be contaminated with the ground water. The team visited the wells in the villages namely Mahyanwala kalan, Rotalrohi and Mansoorwal



Follow up: Based on the visit and the discussions with the PPCB, a check list is being prepared by the CSIR-NEERI team which will be shared with the PPCB. PPCB will facilitate getting the data from the concerned Government departments which will help the NEERI team in planning the field work efficiently. The check list is being prepared now.

2670



No. 21134

19

Annexure - D

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

Dated. 30/10/23

To

Dr. Atul Narayan Vaidya (Director),
National Environmental Engineering Research Institute, Nehru
Marg, Nagpur-440020,
Maharashtra.

Subject: Addition in the scope of Work in the Letter of Award (LoA) issued by the Board for detailed Environmental Site assessment as per the CPCB guidelines for assessment and remediation of contaminated ground water & soil – M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur.

Reference: Board's LoA issued vide letter no. 18143 dated 04.08.2023

In regard to the subject cited matter and letter under reference, it is intimated that the Board awarded work order to the institute for "Detailed Environmental Site Assessment as per the CPCB guidelines for assessment and remediation of contaminated groundwater and soil of the site located in 5 km radius of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur, Punjab".

It is further intimated that an application has been filed before the Hon'ble National Green Tribunal, New Delhi bearing OA no. 606 of 2022 titled as Public Action Committee & Ors Vs State of Punjab & Ors in case of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, Distt. Ferozepur. The Hon'ble NGT in para 17 of its order dated 26.09.2023 (**copy attached**) has directed as under:

17. Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinkingwater to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after

Page 1 of 2

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001
Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |

operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023.

The matter was considered by the Competent Authority of the Board and it has been desired that in view of the order dated 26.09.2023 of the Hon'ble NGT, New Delhi in OA no. 606/2022, an additional scope of work be added in the LoA issued by the Board vide its letter no. 18143 dated 04.08.2023 to the institute.

In view of above, in addition to the existing scope of work mentioned in the LoA issued by the Board to the institute for Detailed Environmental Site Assessment as per the CPCB guidelines for assessment and remediation of contaminated groundwater and soil of the site located in 5 km radius of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur, Punjab; the following additional scope of work be added in it:

"To find out other sources/causes of contamination of groundwater that have led to contamination within the area of the industry."

The other terms & conditions as mentioned in the Letter of Award (LoA) shall remain the same.

DA/ As above

Endst No. 27175-78

[Signature]
o/c Member Secretary
Dated 30/10/23

A copy of the above is forwarded to the following for information and necessary action please:

1. The Chief Environmental Engineer, Punjab Pollution Control Board, Bathinda.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.
4. The Deputy Controller (F&A), Punjab Pollution Control Board, Patiala

[Signature]
o/c Member Secretary

2672

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Annexure-F

A no. 606 of 2022 titled as "Public Action Committee & others v/s State of Punjab & others

From: PPCB RO Faridkot (ppcbfdk@yahoo.com)

To: aroraengineers@gmail.com

Cc: mattewarasutlejpac@gmail.com

Date: Thursday, November 2, 2023 at 12:51 PM GMT+5:30

Dear PAC Member,

As you are aware that the O.A no. 606 of 2022 titled as "Public Action Committee & others v/s State of Punjab & others" is pending before the Hon'ble NGT and the case is fixed for hearing on 24.11.2023.

2. It is informed that in the matter of M/s Malbros International Pvt. Ltd., Vill. Mansoorwal Kalan, Tehsil Zira, District Ferozepur, the CPCB has directed the PPCB to undertake detailed environmental site assessment, as per the CPCB guidelines, by engaging a professional agency/institute having expertise in assessment and remediation of contaminated groundwater & soil. Accordingly, the Punjab Pollution Control Board has awarded the work for site assessment of area in and around M/s Malbros International Pvt. Ltd. to M/s CSIR-NEERI Nagpur.

3. The team of CSIR-NEERI has carried out preliminary investigation of the area on 14-15 September 2023. After preliminary investigation, the team visited the area for study and sampling with the officers of PPCB and District Administration on 31.10.2023 when the representatives of Sanja Morcha met the team at the main gate of the industry and demanded 4-committee reports (constituted by the Govt. of Punjab in the matter) and told the team members that they will not allow the team to carry out the study. The four committee reports were handed over to the representatives of Sanja Morcha who demanded one-day time to discuss the matter with the other members with regard to allow the team for sampling / study.

4. The team of CSIR-NEERI alongwith concerned officers again visited the industrial site on 01.11.2023 and met the representatives of Sanja Morcha, and they informed that the Morcha has decided not to allow the team for visit and the industrial site study of the area.

5. The matter being important in nature is brought to your notice with a request to take up the matter with Sanja Morcha, so that the study relating to Environmental Site Assessment is being carried out by the CSIR-NEERI, Nagpur team, failing which the factual report will be sent to the authorities.

To proceed further in the case, to the matter, kindly contact Er. Daljit Singh, Environmental Engineer, Regional Office, Faridkot (98789-50585), immediately.

Regards

Punjab Pollution Control Board
Regional Office, Faridkot

Regarding O.A. No. 606 of 2022

From: PPCB RO Faridkot (ppcbfdk@yahoo.com)
To: aroraengineers@gmail.com; mattewarasutlejpac@gmail.com
Date: Friday, November 3, 2023 at 10:47 AM GMT+5:30

Dear Members,

In reference to Whatsapp message received from Sh. Kuldeep Singh Khaira, Member of Public Action Committee for providing copy of term & reference and mandate as given by PPCB to M/s NEERI Nagpur, the copy of same are enclosed herewith. Further, it is requested to give the response for study & sampling of site by the NEERI by **04:00 pm today** as the team is on tour from 30.10.2023 to 04.11.2023. In case of your response will not be received then it is difficult to retain the NEERI team.

Regards
Punjab Pollution Control Board
Regional Office, Faridkot

 NEERI Letter (1) (1).pdf
1.6MB

 Letter NEERI-30.10.2023 (1).pdf
1.2MB

2674

23

Annexure-F

Regarding O.A. No. 606 of 2022

From: PAC MattewaraSutlej (mattewarasutlejpac@gmail.com)
To: ppcbfdk@yahoo.com
Cc: aroraengineers@gmail.com
Date: Friday, November 3, 2023 at 03:57 PM GMT+5:30

Dear Sir,

Thanks for your email and sharing copies of letters of LoA.

As you understand, there is a huge lack of trust among members of the Zira Sanjha Morcha and villagers of the affected villages about the functioning of Punjab Pollution Control Board esp in the light of its conduct so far in this case of contamination of their ground water. It takes time and effort to build confidence among them that this action is for their benefit and not another ploy to derail their battle against the polluting factory.

We have forwarded your letters to them and requested them to study them urgently. We have also requested them to take their decision at the earliest possible. They have agreed to study these letters and convene an urgent meeting to discuss the matter tomorrow. We will update you as soon as we hear from them.

Kind regards
Kuldeep Singh Khaira
Member PAC Mattewara, Sutlej, Buddha Dariya

On Fri, Nov 3, 2023 at 10:47 AM PPCB RO Faridkot <ppcbfdk@yahoo.com> wrote:

Dear Members,

In reference to Whatsapp message received from Sh. Kuldeep Singh Khaira, Member of Public Action Committee for providing copy of term & reference and mandate as given by PPCB to M/s NEERI Nagpur, the copy of same are enclosed herewith. Further, it is requested to give the response for study & sampling of site by the NEERI by **04:00 pm today** as the team is on tour from 30.10.2023 to 04.11.2023. In case of your response will not be received then it is difficult to retain the NEERI team.

Regards
Punjab Pollution Control Board
Regional Office, Faridkot

Subject: Site assessment study in and around area of M/s Malbros International Pvt. Ltd., village Mansoorwal Kalan, tehsil Zira, District Ferozepur.

Visiting team: Team Comprises of:

1. Punjab Pollution Control Board (Er. Daljit Singh, EE and Er. Anish Sharma, AEE, RO Faridkot)
2. CSIR-NEERI, Nagpur (Dr. Raghuvanshi Ram, Senior Principal scientist, Dr. Atul Maldhure, Principal Scientist, Dr. Sachin Patil & Mr. Gaurav Bhong, Project Associate).
3. District Administration, Ferozepur (Sh. Vinod Kumar, Naib Tehsildar on behalf of Deputy Commissioner, Ferozepur)
4. Police Department, Zira (Sh. Gurpreet Singh, SHO & team)

Date and time of visit: 31.10.2023 at 10:00 am

Detailed report

It is submitted that in compliance to the directions of Central Pollution Control Board, the Punjab Pollution Control Board has awarded the work of site assessment of area in and around M/s Malbros International Pvt. Ltd. To M/s CSIR-NEERI Nagpur. The team of CSIR-NEERI has already carried out preliminary investigation of the area on 14-15 September 2023 lead by Dr. Paras Pujari, Senior Principal Scientist. After preliminary investigation, the detailed site assessment study and sampling in and around investigation site was proposed from 30.10.2023 to 04.11.2023.

Accordingly, the joint team comprising of CSIR-NEERI, Nagpur, Punjab Pollution Control Board, District Administration and Police Department, Zira undertaken visit for site assessment and water and soil samplings in and around the Malbros International pvt. Ltd. Zira on 31.10.2023.

During the visit on 31.10.2023, the team was confronted by Sanja Morcha, Zira along with local villagers near the main gate of industry and demanded for committee reports (04 nos. committee reports formed by Govt. of Punjab) unless they will not allow the team to carry forward the planned study area assessment works.

In this regard, PPCB took permission from the Higher Authority of the Board and on the same day the reports of these committees have been handed over to representative of Sanja Morcha at site of Dharna near the main gate of industry. (pictures attached). Further, Sanja Morcha hampered the further proceedings and submitted that they will not allow the any sampling work of the site assessment in the area unless team satisfactorily answer the following:

1. What is the purpose of this study and what will be the probable outcome of this site assessment study

2. If the outcome of study report is positive (no adverse parameters observed in the ground water samples and other samples), what will be the impact of same on the court cases filed by them against industry.

3. What if the results of site assessment study will favour the industry.

The team deliberated the Sanja Morcha regarding the purpose study in detail and informed that the team has been carrying out the study for remediation purpose of the area and the results of ground water samples as well soil samples collected will be utilized in preparing remediation plan of the area. However, the Sanja Morcha kept on insisting on one thing that if the reports of study conducted comes in favour of industry, they will loose all the court cases and all action conducted on industry till date will be nullified. It was concluded by the team that the Sanja Morcha has fear of site assessment study conducted as they have perceived that the positive outcome of the study will favour the industry and may lead to its re-commissioning. Finally, Sanja Morcha did not allow the study to proceed ahead and demanded for one day to conclude regarding water and soil sampling in continuation of site assessment in the area.

After deliberation in the matter, it was decided by the team that the Sanza Morcha shall conclude regarding the above issue by 11:00 am on 01.11.2023 and shall submit the same in writing by tomorrow so that site assessment can be commenced.

As such, the site assessment will be proceeded accordingly.

This is for your information please.

Amritha

SttO Sadar Zila.

31-10-2023

(VK)

(VINOD kumar)
Naib-Tehsildar
Zila
On behalf of
D.C. Ferozganj

Am-31/10/23
(*Er. Daljeet Singh?*)
EE
PPCB, RO, FDK

31/10/2023

(*Sh. Anish Sharma,*
AEE, PPCB RO, FDK

Subject: Site assessment study in and around **26779**,
 of M/s Malhaas International Pvt Ltd, Village
 Mandowal Kalan, Teh. Zira, Distt- Ferozpur.

Visiting teams

- (1) P.S. Pollution Control Board
 - (i) Sr. Rekesh Kumar, Sr. Env. Engineer, 2.0. Bathinda
 - (ii) Sr. Daljit Singh, EE, RO Ferozpur
 - (iii) Sr. Anshu Sharma, AEE, RO, Ferozpur.
- (2) NEERI - Nagas team
 - (i) Dr. Raghuvanshi Ram, Sr. Principal Scientist
 - (ii) Dr. Atul Malhotra, Principal Scientist
 - (iii) Dr. Sachin Patil, Project Associate
 - (iv) Mr. Gausan Bhang, do —
- (3) Distt. Administration, Ferozpur
 - (i) Sr. Nimod Kumar, Naib Tehsildar on behalf of DC Ferozpur
- (4) Sr. Gurspreet Singh, SHO, Zira & team.

— In continuation to visit dt. 31.10.2023, the site was again visited on 01.11.2023, wherein the 'Sangha Morcha' Protesters were met.

- Protesters were informed as under:—
 - (i) On 31.10.2023, it was informed by the Sangha Morcha members that they will have a meeting & then will decide to allow the team inspection/study/sampling of the area.
 - (ii) On 1.11.2023, the Sangha Morcha members informed that they have decided that they will not allow the team for visit/study.
 - (iii) During inspection on 1.11.2023, it was informed to the Sangha Morcha persons present that :-

2678 The above matter is in the knowledge of Hon'ble NGT in OA no 606 of 2023 in the matter Public Action Committee & others vs state of Ph.

(b) PCB has awarded study in compliance to the directions of CPCB issued to PCB for study.

However, after detailed discussion and persuasion, the Sange Mosche persons denied the team for conducting any inspection, study & sampling at a reasonable rate.


11/11/2023
(Rakesh Kumar)
SEE PCB


11/11/2023
(Daljit Singh)
SEE PCB


11/11/2023
(Anish Sharma)
AEE PCB


11/11/23
(Vinod Kumar)
Naib Tehsildar
on behalf of DC Peshawar.


(Gurbjeet Singh)
SHO 2125

Site Visit Report

Detailed Environmental Site Assessment and Action
Plan for remediation for M/S Malbros International
Private Limited at Village Mansoorwala, Tehsil
Zira, District Ferozpur, Punjab

Project Sponsor:

Punjab Pollution Control Board, Patiala

Submitted by



National Environmental Engineering Research Institute (NEER)
Nehru Marg, Nagpur 440 020



17th November, 2023



Brief note on the visit of the CSIR-NEERI team to the site at Mansoor Kalan village in Ferozpur, Punjab in connection with the study Detailed Environmental Site Assessment and Action Plan for Remediation for M/S Malbros International Private Limited at Village Mansoorwal, Tehsil Zira, District Ferozpur, Punjab

CSIR-NEERI Nagpur team (Dr. Raghuvanshi Ram, Sr. Principal Scientist, Dr Atul Maldhure, Principal Scientist, and Project associates, Dr. Sachin Patil and Mr. Gaurav Bhong) and the PPCB officials (Er. Daljit Singh, EE and Er. Anish Sharma, AEE, RO Faridkot) visited the site of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozpur during 30.10.2023 to 04.11.2023 for collection of water and soil samples in connection with the study for detailed environmental site assessment and action plan preparation for remediation for in and around the study area. The PPCB had informed villagers to be present during the sampling work. During site visit, District Administration, Ferozpur (Mr. Vinod Kumar, Naib Tehsildar on behalf of Deputy Commissioner, Ferozpur and Mr. Gurpreet Singh, SHO, Punjab Police and his team, Zira Tehsil, District Ferozpur were also present at the site.

The developments during the site visit are given in detailed as follows;

Day 1 (31.10.2023, 10:00 am): On first day of the site visit, CSIR-NEERI team, team from PPCB (Er. Daljit Singh and other official from PPCB), Mr. Vinod Kumar, Naib Tehsildar, Zira Tehsil and Mr. Gurpreet Singh, SHO, Punjab Police and his team reached the main gate of industry where local people of nearby villages were present. Mr. Daljit Singh briefed the villagers of the purpose of the visit of the CSIR-NEERI team. After the briefing by Mr. Daljit Singh, villagers did not want any further sampling work, and they asked for the copies of the previous study reports (04 nos.) prepared by different committees constituted by the Punjab Government. They said that they will go through the reports and accordingly take a decision on whether to allow the team to carry out further sampling or not.

In addition, during the discussions, CSIR-NEERI officials tried to clarify the purpose of the study. It was made clear that the CSIR-NEERI team will collect groundwater, surface water as well as soil samples from the site and from the various locations in 5 km radius of the industry site. Subsequently, the samples will be analysed at the CSIR-NEERI laboratory to infer the status of pollution levels and then remediation measures will be prepared to solve the existing problem in



and around the study area. However, the villagers did not agree, and they refused to allow CSIR-NEERI teams to enter in the industry premises to collect the samples.

In the afternoon, Mr. Daljit Singh took the kind permission of the Higher Authority of the PPCB to hand over copies of the committee reports to villagers and informed the CSIR-NEERI team to visit the site and carry out the sampling work. Again villagers put condition that they will go through the report and discuss with their other colleagues and then only they will allow the sampling work and they demanded one day more to give their final decision for water and soil sampling. Hence, the teams returned to their transit camp/office.

Day 2 (01.11.2023, 10:00 am): On second day of the site visit, a team led by Mr R. K. Nayar, SE, PPCB, Punjab along with all the teams visited the study area and had a discussion with villagers and finally, they refused to allow the NEERI team to proceed with the planned sampling. Hence, NEERI team left the study area on 04.11.2023 without carrying out any sampling work in and around Malbros International Pvt. Ltd. Village Mansoorwala, Tehsil Zira, District Ferozpur, Punjab.

Follow up: In view of the stiff resistance from the villagers, CSIR - NEERI team could not undertake sampling. However, CSIR-NEERI team would like to carry out the planned activities as and when PPCB facilitates the permission of villagers. During the sampling work, police protection is highly requested from PPCB for the necessary safety and security of the CSIR - NEERI team members.

RC
17.11.2023

(Dr. Raghuvanshi Ram)
Sr. Principal Scientist

Water Technology & Management Division

2682

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Annexure-I



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 27168

Dated. 30/10/23

To

The Executive Officer,
Municipal Council,
Zira, District Ferozepur

Subject: To ensure compliance of the orders of Hon'ble NGT dated 26.09.2023 in OA no. 606 of 2022 titled as Public action Committee & Ors Vs State of Punjab & Ors - in case of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, Distt. Ferozepur.

It is intimated that an application has been filed before the Hon'ble National Green Tribunal (NGT), New Delhi in the matter of M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur bearing O.A. no. 606 of 2022 titled as "Public Action Committee and Others Vs State of Punjab and Others". The matter was listed for hearing on 26.09.2023 and the Hon'ble Tribunal vide para no. 17 of the order dated 26.09.2023 has directed as under:-

"Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023."

It is, therefore, requested to ensure supply of safe & clean drinking water to the residents of the locality in compliance to the order dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi.

DA/NGT Order

Endst. No. 27169

Dated 30/10/23

A copy of the above is forwarded to the Chief Environmental Engineer, Punjab Pollution Control Board, Bathinda for information and necessary action.

[Signature]
Member Secretary

[Signature]
Member Secretary

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001
Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |



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Annexure - 2683

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 21110

Dated. 30/10/23

To

The Chairperson,
Punjab Water Regulation & Development Authority,
Sector-17-C, Chandigarh.

Subject: Directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 in the matter of complaint against acute pollution of ground water caused by M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur.

Ref: Board's letter no. 1797-1802 dated 02.06.2023 & 6152 dated 27.09.2023.

The Central Pollution Control Board vide letter circular no. PI-20/50/2022-IPC-III-HO-CPCB-HO/1246 dated 17.05.2023 amongst other directions has directed the Punjab Pollution Control Board u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 to issue direction to Local Authorities & Groundwater Department to seal the unauthorized bore-wells.

2. In compliance to the directions dated 17.05.2022 issued by the Central Pollution Control Board u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, the Board in exercise of the powers conferred u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974, issued following directions to the Punjab Water Regulation & Development Authority for strict compliance:-

"To immediately seal the unauthorized bore-wells in the industrial premises of M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur."

3. An application has been filed before the Hon'ble National Green Tribunal (NGT), New Delhi in the matter of M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur bearing O.A. no. 606 of 2022 titled as "Public Action Committee and Others Vs State of Punjab and Others". The matter was listed for hearing on 26.09.2023 and the Hon'ble Tribunal vide para no. 17 of the order dated 26.09.2023 has directed as under:-

"Without commenting on the merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also report regarding water of 29 tubewells being unfit

Contd....p/2....

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

Valavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman : 0175-2215793, Member Secretary : 0175-2215802 (O)

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for drinking, we consider it appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe & clean drinking water to the residents of the locality. Action taken report be filed with details regarding baseline data of ground water quality before and after operation of respondent no. 7- Distillery unit and remedial action taken. Action taken report be filed on or before 20.11.2023.

4. It is, therefore, requested to ensure supply of safe & clean drinking water to the residents of the locality in compliance to the order dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi.

DA/NAT ORDERS

Endst. No. 27171o/c Member Secretary
Dated 30/10/23

A copy of the above is forwarded to the Chief Environmental Engineer, Punjab Pollution Control Board, Bathinda for information and necessary action.

o/c Member Secretary



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Answer-k

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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

Dated. 30/10/23

No. 21172
To

The Principal Secretary to Govt. of Punjab,
Department of Water Supply & Sanitation,
Chandigarh.

Subject: Directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 in the matter of complaint against acute pollution of ground water caused by M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur.

Ref: Board's letter no. 1803 dated 02.06.2023.

The Central Pollution Control Board vide letter circular no. PI-20/50/2022-IPC-III-HO-CPCB-HO/1246 dated 17.05.2023 directed Punjab Pollution Control Board u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 to issue appropriate directions to the water supply department to analyze the parameters for Drinking Water Quality Standards in water of bore-wells installed in the affected area and depending upon the compliance with the Drinking Water Quality Standards, the use of water from the bore-wells may be prohibited/ permitted, as per the case and shall ensure that the industry provide an alternative source of safe drinking water to the affected village.

2. In compliance of the directions dated 17.05.2022 issued by the Central Pollution Control Board u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974, the Board in exercise of the powers conferred u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974, issued following directions for strict compliance:-

"That the department of Water Supply and Sanitation shall ensure to analyze the parameters for Drinking Water Quality Standards in water of bore-wells installed in the affected area. Depending upon the compliance with the Drinking Water Quality Standards, the use of water from the bore-wells may be prohibited/ permitted, as per the case and shall ensure that the industry (M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur) provides an alternative source of safe drinking water to the affected village."

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ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

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3. An application has been filed before the Hon'ble National Green Tribunal (NGT), New Delhi in the matter of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur bearing O.A. no. 606 of 2022 titled as "Public Action Committee and Others Vs State of Punjab and Others". The matter was listed for hearing on 26.09.2023 and the Hon'ble Tribunal vide para no. 17 of the order dated 26.09.2023 has directed as under:-

"Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023."

4. It is, therefore, requested to ensure supply of safe & clean drinking water to the residents of the locality in compliance to the order dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi.

DA/NGT Orders

Endst. No. 27173

o/c **Member Secretary**
Dated 30/10/23

A copy of the above is forwarded to the Chief Environmental Engineer, Punjab Pollution Control Board, Bathinda for information and necessary action.

o/c **Member Secretary**

ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਸੈਟਰਲ) ਪੰਜਾਬ,
ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਵਿਭਾਗ, ਪਟਿਆਲਾ।
(ਕਾਰਜ ਸਾਖਾ - ਸੈਟਰਲ)

ਵਿਖੇ,

ਸਕੱਤਰ ਪੰਜਾਬ ਸਰਕਾਰ,
ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਵਿਭਾਗ,
ਚੰਡੀਗੜ੍ਹ।

ਨੰ: ਜਸਸ ਕ/(ਸ-3)/2023/

ਮਿਤੀ:

ਵਿਸ਼ਾ : Compliance of NGT O.A.No.606 of 2022 titled as " Public Action Committee and others Versus State of Punjab and others".

ਹਵਾਲਾ : Punjab Pollution Control Board office letter no.6399 dated 09.10.23 (ਕਾਪੀ ਨੱਥੀ ਹੈ)

ਵਿਸ਼ੇ ਅੰਕਿਤ ਮਾਮਲੇ ਸਬੰਧੀ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਜੀ ਨੂੰ ਬੇਨਤੀਪੂਰਵਕ ਸੂਚਿਤ ਕੀਤਾ ਜਾਦਾ ਹੈ ਕਿ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਹਲਕਾ, ਫਿਰੋਜ਼ਪੁਰ ਨੂੰ ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵੱਲੋਂ ਜਾਰੀ ਕੀਤੇ ਗਏ ਹੁਕਮਾਂ ਸਬੰਧੀ ਐਕਸ਼ਨ ਟੇਕਨ ਰਿਪੋਰਟ ਸਬਮਿਟ ਕਰਨ ਲਈ ਲਿਖਿਆ ਗਿਆ ਸੀ ਇਸ ਸਬੰਧੀ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਹਲਕਾ, ਫਿਰੋਜ਼ਪੁਰ ਵੱਲੋਂ ਆਪਣੇ ਪੱਤਰ ਨੰ:9633 ਮਿਤੀ 26.10.2023 (ਕਾਪੀ ਨੱਥੀ) ਰਾਹੀਂ ਰਿਪੋਰਟ ਤਿਆਰ ਕਰਕੇ ਇਸ ਦਫ਼ਤਰ ਨੂੰ ਭੇਜੀ ਗਈ ਹੈ ਜੋ ਆਪ ਜੀ ਨੂੰ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਦੀ ਹੈ ਜੀ।

ਨੱਥੀ/ਉਕਤ ਅਨੁਸਾਰ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਸੈਟਰਲ)
(ਕਾਰਜ ਸਾਖਾ - ਸੈਟਰਲ)

ਪਿੱਠਅੰਕਣ ਨੰ: ਜਸਸ/ਕ/(ਸ/3) 675

ਮਿਤੀ: 31.10.23

ਉਪਰੋਕਤ ਦੀ ਨਕਲ Punjab Pollution Control Board office letter no.9633 dated 26.10.23 ਹਵਾਲੇ ਵਿੱਚ ਵਿਸ਼ੇ ਸਬੰਧੀ ਪ੍ਰਾਪਤ ਰਿਪੋਰਟ ਅਗਲੇਰੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਦੀ ਹੈ।
ਨੱਥੀ/ਉਕਤ ਅਨੁਸਾਰ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਸੈਟਰਲ)
(ਕਾਰਜ ਸਾਖਾ - ਸੈਟਰਲ)

ਪਿੱਠਅੰਕਣ ਨੰ: ਜਸਸ/ਕ/(ਸ/3)

ਮਿਤੀ:

ਉਪਰੋਕਤ ਦੀ ਨਕਲ ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਹਲਕਾ ਫਿਰੋਜ਼ਪੁਰ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਪੱਤਰ ਨੰ:8137 ਮਿਤੀ 28.06.2023 ਦੇ ਹਵਾਲੇ ਵਿੱਚ ਸੂਚਨਾ ਹਿੱਤ ਭੇਜੀ ਜਾਦੀ ਹੈ।
ਨੱਥੀ/ਉਕਤ ਅਨੁਸਾਰ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ (ਸੈਟਰਲ)
(ਕਾਰਜ ਸਾਖਾ - ਸੈਟਰਲ)

ਵਿਸ਼ਾ: OA No. 606 of 2022 in Hon'ble NGT titled as public action committee & Ors. Vs State of Punjab & Ors. order dated 26.09.2023.

ਆਪ ਜੀ ਦੇ ਧਿਆਨ ਵਿੱਚ ਲਿਆਂਦਾ ਜਾਂਦਾ ਹੈ ਕਿ, ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਨ ਕੰਟਰੋਲ ਬੋਰਡ ਵੱਲੋਂ ਆਪਣੇ ਦਫਤਰ ਦੇ ਪੱਤਰ ਨੰਬਰ 6399 ਮਿਤੀ 09-10-2023 ਰਾਹੀਂ, ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗ੍ਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵੱਲੋਂ ਰੋਠ ਲਿਖੇ ਜਾਰੀ ਕੀਤੇ ਗਏ ਹੁਕਮਾਂ ਸਬੰਧੀ ਐਕਸ਼ਨ ਟੇਕਨ ਰਿਪੋਰਟ ਸਬਮਿਟ ਕਰਨ ਦੀ ਹਦਾਇਤ ਕੀਤੀ ਗਈ ਸੀ:-

"Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tubewells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report: be filed on or before 20.11.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

ਉਕਤ ਦਰਜ ਕੀਤੇ ਅਨੁਸਾਰ, ਸੈਂਟਰਲ ਪੋਲਯੂਸ਼ਨ ਕੰਟਰੋਲ ਬੋਰਡ ਦੀ ਟੀਮ ਵੱਲੋਂ ਮੌਕੇ ਉੱਪਰ ਵੱਖ-ਵੱਖ ਜਗ੍ਹਾਂ/ਪਿੰਡਾਂ ਤੋਂ 29 ਨੰਬਰ ਟਿਊਬਵੈੱਲਾਂ ਦੇ ਰੋਠ ਲਿਖੇ ਅਨੁਸਾਰ ਵਾਟਰ ਸੈਂਪਲ ਇਕੱਤਰ ਕੀਤੇ ਗਏ ਸਨ:-

Table 3 : Observations regarding colour and odour at the sampling from the bore-wells				
Sr.No	Borewell Location	Borewell Depth	Co- ordinates	Physical Observations made during sampling
1	Sh. Buta Singh ; 9463245171, Lehra Rohi	250ft	30.94822; 74.96539	Colourless and Odourless
2	Govt High Smart School, Lehra Rohi	250ft	30.94967; 74.96513	Unpleasant odour
3	Iqbal Singh: 9417725633, Lehra Rohi Area Bandala Purana (Agriculture, Field)	490ft	30.93758; 74.97966	Colourless and Odourless
4	Govt Primary School, Bandala Purana, Zira, Ferozepur.	200ft	30.94596; 74.97966	Colourless and Odourless
5	Sh. Angrej Singh(Sarpanch), 9464207231, Sunehar Zira, Ferozepur.	350ft	30.92872; 74.99614	Unpleasant odour
6	Govt. Primary Sunehar Salf Smart School, Zira, Ferozepur.	200ft	30.92449; 74.99528	Colourless and Odourless
7	Govt. Primary School, Warra Mansoorwal , Zira, Ferozepur.	300ft	30.89646; 74.96649	Colourless and Odourless

Table 3 : Observations regarding colour and odour at the sampling from the bore-wells

Sr.No	Borewell Location	Borewell Depth	Co- ordinates	Physical Observations made during sampling
8	Govt. Primary School, Pandori Khatrian, Zira, Ferozepur.	Not Available	30.59754; 74.98222	Greyish Colour and Unpleasant odour
9	Inside Industry; Old premises Borewell 1	450ft	30.92093; 74.9634	Colourless and Odourless
10	Inside Industry; Borewell 2	Not Available	30.92069; 74.96075	Unpleasant odour
11	Inside Industry; Old premises Borewell 3	650ft	30.92001; 74.95966	Colourless and Odourless
12	Animal Dispensary, Rtol Rohi	425ft	30.91652; 74.95024	Unpleasant odour
13	Sh. Gurtej Singh, 9517100098, Ratol Rohi	300ft	30.91779; 74.94774	Blackish Colour and Unpleasant odour
14	Sh.Gurbax Singh s/o Sh Harbans Singh 9872266619, Sodiwala.	Not Available	30.91788; 74.93491	Colourless and Odourless
15	Sh. Harpreet Singh, 9781027357 : Water works, Sodiwala	480ft	30.91413; 74.92810	Colourless and Odourless
16	Govt. Middle School, Sodhiwala, Zira, Ferozepur.	Not Available	30.9149; 74.92846	Unpleasant odour
17	Govt. Primary School, Mahian Wala Kalan, Zira, Ferozepur.	450ft	30.95356 74.95356	30.9401;74.95356
18	Dhan Dhan Bhagat Baba Duni Chand Ji, Gurudwara, Mahian Wala Kalan,	Approx 500ft	30.9413; 74.95107	Unpleasant odour
19	Sh. Bhajan Singh S/O SH. Nail Singh, 8264120297; Mahian	230ft	30.94024; 74.95312	Greyish Colour and Unpleasant odour
20	Shaheed Gurdas Ram Memorial Primary Kanahiya Sr. Sec. Smart School.Zira, Ferozepur.	400ft	30.96362;74.98437	Unpleasant odour
21	The Truck operator welfare Society, Zira, Ferozepur.	300ft	30.95898; 74.97977	Colourless and Odourless
22	Govt. Primary Smart School, Mansoorwal Kalan , Zira, Ferozepur.	250ft	30.92123; 74.9773	Colourless and Odourless

Table 3 : Observations regarding colour and odour at the sampling from the bore-wells

Sr.No	Borewell Location	Borewell Depth	Co- ordinates	Physical Observations made during sampling
23	Sh. Meva Singh, 9474104271, Mansoorwal Kalan , Zira, Ferozepur.	350ft	30.92285; 74.97841	Unpleasant odour
24	Sh.Gurmail Singh Namdhari (Sarpanch), 8237300009, Mansoorwal Kalan, Zira.	400ft	30.91959; 74.97719	Colourless and Odourless
25	Sh. Nirmal Singh, Water Works, Mansoorwal Kalan, Zira Ferozepur.	550ft	30.92533; 74.97853	Unpleasant odour
26	Inside Industry Premise, Borewell 4	Not Available	30.91702;74.95586	Blackish Colour and Unpleasant odour
27	Inside Industry , Borewell 5	Not Available	30.91967; 74.9597	Blackish Colour and Unpleasant odour
28	Inside Industry pizeometer, 5	Not Available	30.92119; 74.96343	Unpleasant odour
29	Inside Industry pizeometer, 3	Not Available	30.92069; 74.95952	Unpleasant odour

ਉਕਤ ਸਾਰਣੀ ਵਿੱਚ ਦਰਸਾਏ ਗਏ 29 ਨੰਬਰ ਟਿਊਬਵੈੱਲਾਂ ਦੇ ਵਾਟਰ ਸੈਂਪਲਾਂ ਵਿੱਚੋਂ, ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਵਿਭਾਗ ਨਾਲ ਸਬੰਧਤ 9 ਨੰਬਰ ਪਿੰਡਾਂ ਵਿੱਚ ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਵਿਭਾਗ ਦੁਆਰਾ ਪਾਣੀ ਦੀ ਸਪਲਾਈ ਦਿੱਤੀ ਜਾ ਰਹੀ ਹੈ। ਜਿਨ੍ਹਾਂ ਦਾ ਵੇਰਵਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-

Sr. No.	Village Name	Parameter	Short Term Mitigation Measure	RO installed under Head	Functionality Status (YES/NO)
1	Mahian Wala Kalan	Mercury , Arsenic , Uranium	RO installed	PIDB	YES
2	Wara Mansoor Wal	Uranium	RO installed	Nabard-XIX	NO
3	Sodhi Wala	Mercury , Uranium	RO installed	PIDB	NO
4	Mansur Wala	Mercury , Arsenic , Uranium	RO installed	PIDB	NO
5	Pandori Khatrian	Uranium	RO Installed	PIDB	NO

Sr. No.	Village Name	Parameter	Short Term Mitigation Measure	RO installed under Head	Functionality Status (YES/NO)
6	Lehra Rohi	Mercury , Arsenic	RO installed	Nabard-XIX	NO
7	Ratol Rohi	Mercury	RO Estimate under Preparation		
8	Bandala Purana	Uranium	Residents of this village is taking water from nearby water supply scheme Suner.		
9	Suner	Quality improved as per test results.			

ਇਹਨਾਂ ਇੰਸਟਾਲਡ ਆਰ.ਓ. ਪਲਾਂਟਸ ਉੱਪਰ ਰਿਪੋਅਰ ਲੋੜੀਂਦੀ ਹੈ ਅਤੇ ਇਹਨਾਂ ਦਾ ਕੱਚੇ ਅੰਕੜਿਆਂ ਦਾ ਤਖਮੀਨਾ ਤਿਆਰ ਕਰਨ ਉਪਰੰਤ, ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਵਿਕਾਸ), ਫਿਰੋਜਪੁਰ ਜੀ ਨੂੰ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜ.ਸ.ਸ. ਮੰਡਲ ਫਿਰੋਜਪੁਰ ਐਟ ਜੀਰਾ ਵੱਲੋਂ ਪੱਤਰ ਨੰਬਰ 1428 ਮਿਤੀ 06-04-2023 ਰਾਹੀਂ ਭੇਜਿਆ ਜਾ ਚੁੱਕਾ ਹੈ ਜੀ। ਇਹਨਾਂ ਆਰ.ਓ ਪਲਾਂਟਸ ਦੀ ਰਿਪੋਅਰ ਸਬੰਧੀ ਤਿਆਰ ਕੀਤੇ ਗਏ ਤਖਮੀਨਿਆਂ ਵਿਰੁੱਧ ਫੰਡਜ ਮੁਹੱਈਆ ਕਰਵਾਉਣ ਸਬੰਧੀ, ਮਾਨਯੋਗ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਫਿਰੋਜਪੁਰ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਪਿਛਲੇ ਸਮੇਂ ਵਿੱਚ ਹੋਈਆਂ ਮੰਬਲੀ ਰਿਵੀਊ ਮੀਟਿੰਗਾਂ ਵਿੱਚ, ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਵੱਲੋਂ ਮੁੱਦਾ ਉਠਾਇਆ ਗਿਆ ਸੀ ਅਤੇ ਮੀਟਿੰਗ ਵਿੱਚ ਉਨ੍ਹਾਂ ਵੱਲੋਂ ਲੋੜੀਂਦੇ ਫੰਡਜ ਮੁਹੱਈਆ ਕਰਵਾਉਣ ਦਾ ਵਿਸ਼ਵਾਸ ਦਵਾਇਆ ਗਿਆ ਸੀ। ਇਸ ਸਬੰਧੀ ਜਿਲ੍ਹਾ ਪ੍ਰਸ਼ਾਸਣ ਨਾਲ ਲਗਾਤਾਰ ਰਾਬਤਾ ਕਾਇਮ ਕੀਤਾ ਜਾ ਰਿਹਾ ਹੈ ਅਤੇ ਲੋੜੀਂਦੇ ਫੰਡਜ ਜਲਦੀ ਹੀ ਜਾਰੀ ਕਰਵਾਕੇ, ਮੌਕੇ ਉੱਪਰ ਲੋੜੀਂਦੀ ਰਿਪੋਅਰ ਕਰਵਾਉਣ ਉਪਰੰਤ ਆਰ.ਓ. ਪਲਾਂਟਸ ਚਾਲੂ ਕਰਵਾ ਦਿੱਤੇ ਜਾਣਗੇ ਜੀ।

ਇੱਥੇ ਇਹ ਵੀ ਦੱਸਣਯੋਗ ਹੈ ਕਿ, ਦਫਤਰ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ-ਕਮ-ਜਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ, ਫਿਰੋਜਪੁਰ ਵੱਲੋਂ ਆਪਣੇ ਪੱਤਰ ਨੰਬਰ 3299 ਮਿਤੀ 30-12-2022 ਰਾਹੀਂ, ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜ.ਸ.ਸ. ਮੰਡਲ ਫਿਰੋਜਪੁਰ ਐਟ ਜੀਰਾ ਨੂੰ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹਦਾਇਤਾਂ ਜਾਰੀ ਕੀਤੀਆਂ ਗਈਆਂ ਸਨ:-

"Department of water supply and sanitation (Ferozepur/Mohali) to share water quality strata profile of rural water supply schemes within a 5 KM radius of Malbros Factory.

ਇਹਨਾਂ ਹਦਾਇਤਾਂ ਦੇ ਸਨਮੁੱਖ, ਮੈਸਰਜ ਮਾਲਬਰੋਜ ਟੈਕਟਰੀ ਦੇ 5 ਕਿਲੋਮੀਟਰ ਦੇ ਦਾਇਰੇ ਵਿੱਚ ਆਉਂਦੇ 24 ਨੰਬਰ ਪਿੰਡਾਂ ਦਾ ਵੇਰਵਾ ਹੇਠ ਲਿਖੇ ਅਨੁਸਾਰ ਹੈ:-

Sr. No.	Village Name	Parameter	Short Term Mitigation Measure	RO installed under Head	Functionality Status (YES/NO)
1.	Mahian Wala Kalan	Mercury , Arsenic , Uranium	RO installed	PIDB	YES

Sr. No.	Village Name	Parameter	Short Term Mitigation Measure	RO installed under Head	Functionality Status (YES/NO)
2.	Wara Mansoor Wal	Uranium	RO Installed	Nabard-XIX	NO
3.	Sodhi Wala	Mercury , Uranium	RO installed	PIDB	NO
4.	Mansur Wala	Mercury , Arsenic , Uranium	RO Installed	PIDB	NO
5.	Pandori Khatrian	Uranium	RO installed	PIDB	NO
6.	Lehra Rohi	Mercury , Arsenic	RO installed	Nabard-XIX	NO
7.	Ratol Rohi	Mercury	RO Estimate under Preparation		
8.	Bandala Purana	Uranium	Residents of this village is taking water from nearby water supply scheme Suner.		
9.	Suner	Quality improved as per test results.			
10.	Gadhri Wala	Arsenic , Uranium	RO installed	PIDB	YES
11.	Jhatra	Arsenic , Uranium	RO installed	PIDB	NO
12.	Sekhwan	Mercury , Uranium , Selenium	RO installed	PIDB	YES
13.	Buian Wala	Uranium	RO installed	PIDB	NO
14.	Sadhu Wala	Mercury , Uranium	RO installed	Nabard-XIX	YES
15.	Warnala	Mercury , Arsenic	RO installed	PIDB	YES
16.	Dhanna Shaheed	Mercury , Uranium	RO installed	PIDB	YES
17.	Longodeva	Uranium	RO installed	PIDB	YES
18.	Wara Wariyam Singh	Uranium	RO installed	PIDB	NO
19.	Wara Chain Singh alias Ramgarh	Uranium	RO Estimate under Preparation		
20.	Maleh Shah	Mercury , Uranium	RO Estimate under Preparation		
21.	Mahian Wala Khurad	Uranium	RO Estimate under Preparation		
22.	Wakalian Wala	Mercury , Uranium	RO Estimate under Preparation		
23.	Marur	Quality improved as per test results.			
24.	Phero Ke	Quality improved as per test results.			

ਉਕਤ ਦਰਸਾਈ ਸਾਰਣੀ ਵਿਚ ਦਰਜ 24 ਨੰਬਰ ਪਿੰਡਾਂ ਦੇ ਵਾਟਰ ਸੈਪਲ ਇਕੱਤਰ ਕਰਨ ਉਪਰੰਤ, ਵੱਖ-ਵੱਖ ਪਿੰਡਾਂ ਦੀ ਟੈਸਟਿੰਗ ਲਈ ਰਿਜਨਲ ਵਾਟਰ ਟੈਸਟਿੰਗ ਲੈਬੋਰੇਟਰੀ, ਅੰਮ੍ਰਿਤਸਰ ਵਿਖੇ ਭੇਜੇ ਗਏ ਸਨ ਅਤੇ ਇਹਨਾਂ 24 ਨੰਬਰ ਪਿੰਡਾਂ ਵਿੱਚੋਂ 3 ਨੰਬਰ ਪਿੰਡਾਂ ਦੇ ਵਾਟਰ ਸੈਪਲ (ਲੜੀ ਨੰਬਰ 9, 23 ਅਤੇ 24) ਨੂੰ ਛੱਡ ਕੇ ਬਕਾਇਆ 21 ਨੰਬਰ ਪਿੰਡਾਂ ਦੇ ਵਾਟਰ ਸੈਪਲਾਂ ਦੇ ਨਤੀਜੇ ਵਾਟਰ ਕੁਆਲਿਟੀ ਸਟੈਂਡਰਡ ਪੱਖੋਂ ਦਰੁੱਸਤ ਨਹੀਂ ਪਾਏ ਗਏ ਸਨ।

ਇੱਥੇ ਇਹ ਜਿਕਰਯੋਗ ਹੈ ਕਿ, 21 ਨੰਬਰ ਪਿੰਡਾਂ ਵਿੱਚੋਂ 15 ਨੰਬਰ ਪਿੰਡਾਂ ਵਿੱਚ, Short Term Measure ਵਜੋਂ, ਆਰ.ਓ. ਪਲਾਂਟਸ ਇੰਸਟਾਲਡ ਕੀਤੇ ਗਏ ਹਨ ਅਤੇ ਬਾਕੀ ਰਹਿੰਦੇ 6 ਨੰਬਰ ਪਿੰਡਾਂ ਵਿੱਚ ਆਰ.ਓ. ਪਲਾਂਟਸ ਇੰਸਟਾਲ ਕਰਨ ਲਈ ਤਖ਼ਮੀਨਾ 10 ਦਿਨਾਂ ਦੀ ਸਮਾਂ ਸੀਮਾ ਵਿੱਚ ਤਿਆਰ ਕਰਕੇ ਉੱਚ ਅਧਿਕਾਰੀਆਂ ਪਾਸੋਂ ਪ੍ਰਵਾਨਗੀ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਭੇਜ ਦਿੱਤਾ ਜਾਵੇਗਾ ਜੀ।

ਇੱਥੇ ਇਹ ਦੱਸਣਯੋਗ ਹੈ ਕਿ, ਕੁਆਲਿਟੀ ਪੈਰਾਮੀਟਰਸ ਪੱਖੋਂ ਦਰੁੱਸਤ ਹੋਏ ਪਿੰਡ ਮਰੂੜ (ਲੜੀ ਨੰਬਰ 23) ਨੂੰ, ਜਲ ਸਪਲਾਈ ਸਕੀਮ ਖੋਸਾ ਦਲ ਸਿੰਘ ਨਾਲੋਂ ਬਾਇਫਰਕਟ ਕਰਦੇ ਹੋਏ ਨਵੀਂ ਸਕੀਮ ਮੱਦ ਨਾਬਾਰਡ-29 ਤਹਿਤ ਤਿਆਰ ਕੀਤੀ ਜਾ ਰਹੀ ਹੈ।

ਇੱਥੇ ਇਹ ਵੀ ਦੱਸਣਾ ਉਚਿੱਤ ਹੋਵੇਗਾ ਕਿ, ਮਾਲਬਰੇਜ ਫੈਕਟਰੀ ਦੇ ਦਾਇਰੇ ਵਿੱਚ ਪੈਂਦੇ 21 ਨੰਬਰ ਕੁਆਲਿਟੀ ਪ੍ਰਭਾਵਿਤ ਪਿੰਡਾਂ ਨੂੰ ਕਵਰ ਕਰਨ ਲਈ 39 ਸਕੀਮਾਂ ਅਤੇ 45 ਪਿੰਡਾਂ (en-route 24 Nos. villages) ਨੂੰ, Long Term Measure ਵਜੋਂ ਵਿਕਸਿਤ ਕਰਨ ਲਈ, ਮਲਟੀ ਵਿਲੇਜ ਸਰਵੇਸ ਵਾਟਰ ਪ੍ਰੋਜੈਕਟ ਅਧੀਨ ਕਵਰ ਕਰਨ ਲਈ ਪ੍ਰੋਜੈਕਟ ਦੀ ਤਜਵੀਜ ਪ੍ਰਗਤੀ ਅਧੀਨ ਹੈ ਜੀ।

ਸ਼ਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ,
ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਮੰਤਰ,
ਦਿੱਲੀ ਜੰਮੂਰ ਅੰਟ ਜੀਰਾ।
Lu

AL
ਨਿਰਦੇਸ਼ ਇੰਜੀਨੀਅਰ,
ਜਲ ਸਪਲਾਈ ਅਤੇ ਸੈਨੀਟੇਸ਼ਨ ਹਲਕਾ,
ਦਿੱਲੀ ਜੰਮੂਰ।
ⓔ

ਸੰਖ - 3677
ਮਿਤੀ - 26-10-2023
ਸੰਖ - 9633
ਮਿਤੀ - 26-10-2023

2694



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 3523
To

Dated. 15/11/2023

The Principal Secretary to Govt. of Punjab,
Department of Water Supply & Sanitation,
Chandigarh.

Subject: Directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 in the matter of complaint against acute pollution of ground water caused by M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur.

- Ref: 1. Board's letter no. 1803 dated 02.06.2023**
2. Board's letter no. 27172 dated 30.10.2023.
3. Chief Engineer (Central), Punjab Water Supply and Sanitation Department, Patiala endst. no. 675 dated 31.10.2023.

Please refer to the letters under reference on the subject cited above, it is brought to your kind notice that in compliance to directions issued by the Central Pollution Control Board vide letter circular no. PI-20/50/2022-IPC-III-HO-CPCB-HO/1246 dated 17.05.2023 u/s 18 (1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and in exercise of the powers conferred u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974, the Punjab Pollution Control Board vide its letter no. 1803 dated 02.06.2023 (copy enclosed) issued following directions to the Department of Water Supply & Sanitation for strict compliance:-

"That the department of Water Supply and Sanitation shall ensure to analyze the parameters for Drinking Water Quality Standards in water of bore-wells installed in the affected area. Depending upon the compliance with the Drinking Water Quality Standards, the use of water from the bore-wells may be prohibited/ permitted, as per the case and shall ensure that the industry (M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur) provides an

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

Vatavaran Bhawan, Nabha Road, Patiala -147001

Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

Website : www.ppcb.gov.in | E-Mail : chairmanppcb@yahoo.in | msppcb@gmail.com |



alternative source of safe drinking water to the affected village."

2. Thereafter, the Board vide its letter no. 27172 dated 30.10.2023 (copy enclosed) requested your good office to ensure supply of safe & clean drinking water to the residents of the area/locality in compliance to the order dated 26.09.2023 of the Hon'ble National Green Tribunal, passed in O.A. no. 606 of 2022 titled as "Public Action Committee and Others Vs State of Punjab and Others".

3. A letter bearing endst. no. 675 dated 31.10.2023 has been received in the office of the Board through e-mail from Chief Engineer (Central), Punjab Water Supply and Sanitation Department, Patiala, wherein it has been informed that the department is engaged in providing the water supply to 09 no. villages as mentioned in the report of CPCB namely Mahian Walal Kalan, Wara Mansur Wal, Sodhi Wala, Mansur Wala, Pandori Khatrian, Lehra Rohi, Ratol Rohi, Bandala Purana and Suner. Out of these 9 villages, RO system has been installed in 06 numbers of villages (Mahian Walal Kalan, Wara Mansur Wal, Sodhi Wala, Mansur Wala, Pandori Khatrian, Lehra Rohi), however the R.O. system is operational in only one village namely village Mahian Wala Kalan. The estimate regarding repair/maintenance of non-functional R.O. systems (in 5 numbers of villages) is under consideration of the department and has been forwarded to Administration for approval.

4. In view of the importance of the case, it is requested to expedite the work regarding maintenance /repair of the existing non-functional R.O. systems (in villages namely Wara Mansoorwal, Sodhi Wala, Mansur Wala, Pandori Khatrian and Lehra Rohi) and to install new R.O. systems in the remaining villages (namely Ratol Rohi, Bandala Purana and Suner), so as to ensure supply of safe and clean drinking water to the residents of the locality in compliance to the orders dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi. Apart from the above, it is further requested to ensure the supply of safe and clean drinking water to 24 numbers

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PUNJAB POLLUTION CONTROL BOARD



villages falling within 5 km radius of M/s Malbros International Pvt. Ltd. area to expedite the Multi Village surface water project to implement long term measures.

[Signature]
Member Secretary

Endst. No. 3524-25

Dated 15.11.2021

A copy of the above is forwarded to the following for information and necessary action please:-

- ✓ 1. The Deputy Commissioner, Ferozpur.
2. The Chief Engineer (Central), Department of Water Supply & Sanitation, Patiala.

[Signature]
Member Secretary

Endst. No. 3526-28

Dated 15/11/2023

A copy of the above is forwarded to the following for ensuring the compliance of the Directions of the Hon'ble National Green Tribunal, New Delhi:-

1. The Chief Environmental Engineer (Bathinda), Punjab Pollution Control Board, Head Office, Patiala.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.

[Signature]
Member Secretary



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ



PUNJAB POLLUTION CONTROL BOARD

No. 6943

Through e-mail as well Registered Post

Dated 03/11/2023

Time Bound NGT matter

To

The Block Development & Panchayat Officer,
Zira, District Ferozepur.

Subject : Compliance of order dated 26.09.2023 in OA no. 606 of 2022 before Hon'ble NGT titled as Public action Committee & Ors Vs State of Punjab & Ors.

In subject cited matter, it is informed that Hon'ble NGT in OA no. 606 of 2022 titled as Public Action Committee & Ors Vs State of Punjab & Ors - in case of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, Distt. Ferozepur has passed order dated 26.09.2023 (copy attached) and relevant extract of the order (para no. 17 of the order) is reproduced as under:

"17. Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023 by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."

In view of the above orders, the expenses estimate incurred during supplying of clean & safe drinking water for 8 no. villages (namely village Lehra Rohi, Bandala Purana, Sunehar, Mansoorwal, Pandori Khatrian, Ratol Rohi, Sodhiwala and Mahiana Wala Kalan) mentioned in the CPCB report has been provided by your good office as under:-

S. No.	Description	No.	L	B	H	Quantity	Units	Rate	Units	Amount
1	Rent of Tractor with water tank per day					8.00	Hrs	261.7	Per Hrs	2093.28
2	Driver per day					1.00	Day	402.5	Per day	402.52
Total Estimate cost per day										2495.8
Say										2535/-

The above estimate has been principally approved by the Competent Authority of the Board with the conditions as mentioned below:-

- 1) The BDPO shall get the water from the tubewells of water supply & Sanitation department and obtain a certificate to the effect that potable water is being supplied to the affected area.
- 2) The payment for the above approved scheme will be made on actual basis i.e. payment for particular day of supplying of safe & clean drinking water.

You are, hereby requested to commence the above scheme for supplying of safe & drinking water to the villages at the earliest, for initial period of one month as reply in the matter has to be filed in the Hon'ble NGT before 20.11.2023. Intimation in this regard shall be send to this office on daily basis.

Treat it as Most Urgent.

- DA: 1) Hon'ble NGT orders dated 26.09.2023
2) copy of CPCB Report

Endst. 6944-46

o/c Environmental Engineer
Dated... 03/11/2023

A copy of the above is forwarded to the followings for information and necessary action, please :-

- 1) The Deputy Commissioner, Ferozepur
- 2) Additional Deputy Commissioner (D), Ferozepur
- 3) The Sub Divisional Magistrate, Zira

o/c Environmental Engineer
Dated... 03/11/2023

A copy of the above is forwarded to the followings for information please :-

- 1) The P.S. to Chairman, Punjab Pollution Control Board, Patiala.
- 2) The P.A to Member Secretary, Punjab Pollution Control Board, Patiala.
- 3) The Chief Environmental Engineer, Punjab Pollution Control Board, Bathinda.
- 4) The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda

o/c Environmental Engineer
Dated... 03/11/2023

ਖੇਤਰੀ ਦਫ਼ਤਰ, ਫ਼ਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਨੇੜੇ ਗ੍ਰਾਨ ਮੰਡੀ, ਫ਼ਰੀਦਕੋਟ

Regional Office, Ferozepur Road, Near Grain Market, Faridkot

Email: ppcbfdk@yahoo.com

6947-50
3/11/2023



ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਕੰਟਰੋਲ ਬੋਰਡ
PUNJAB POLLUTION CONTROL BOARD

No. 2528

Dated. 15/11/2023

To

The Chief Agriculture Officer,
Department of Agriculture & Farmer Welfare,
Ferozepur.

Subject: To ensure compliance of the orders of Hon'ble NGT dated 26.09.2023 in OA no. 606 of 2022 titled as Public action Committee & Ors Vs State of Punjab & Ors - in case of M/s Malbros International Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, Distt. Ferozepur.

It is informed that an application bearing O.A. no. 606 of 2022 titled as "Public Action Committee and Others Vs State of Punjab and Others" has been filed before the Hon'ble National Green Tribunal (NGT), New Delhi involving M/s Malbros international Pvt. Ltd., Village Mansoorwal Kalan, Tehsil Zira, District Ferozepur. The matter was listed for hearing on 26.09.2023, when the Hon'ble Tribunal was pleased to pass an order dated 26.09.2023, relevant extract of which in paragraph 17 is reproduced below:-

"Without commenting on merits of CPCB report dated 13.04.2023 and directions issued by CPCB but taking into consideration the observations made regarding contamination of ground water and also reports regarding water of 29 tube wells being unfit for drinking, we consider it to be appropriate to direct official respondents to find out other sources/causes of contamination of ground water, take remedial measures and to ensure supply of safe and clean drinking water to the residents of the locality. Action Taken Report be filed with giving details regarding baseline data of groundwater quality before and after operation of the respondent no. 7-Distillery unit and remedial action taken. Action Taken Report be filed on or before 20.11.2023."

ਵਾਤਾਵਰਣ ਭਵਨ, ਨਾਭਾ ਰੋਡ, ਪਟਿਆਲਾ-147001

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Phone : Chairman. : 0175-2215793, Member Secretary : 0175-2215802 (O)

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In view of the directions issued by the Hon'ble National Green Tribunal, it is requested to regulate the usage of chemical fertilizers in the agriculture fields of the area of the industrial unit mentioned above, to rule out the possibility of any contamination of the soil and groundwater, so that compliance of the order dated 26.09.2023 of the Hon'ble National Green Tribunal, New Delhi is ensured.

Endst. No. 3530

[Signature]
Member Secretary

Dated 15/11/2023

A copy of the above is forwarded to the Deputy Commissioner, Ferozepur for information and necessary action please.

Endst. No. 3531-33

[Signature]
Member Secretary

Dated 15/11/2023

A copy of the above is forwarded to the following for ensuring the compliance of the Directions of the Hon'ble National Green Tribunal, New Delhi:-

1. The Chief Environmental Engineer (Bathinda), Punjab Pollution Control Board, Head Office, Patiala.
2. The Senior Environmental Engineer, Punjab Pollution Control Board, Zonal Office, Bathinda.
3. The Environmental Engineer, Punjab Pollution Control Board, Regional Office, Faridkot.

[Signature]
Member Secretary